

of proposing steps for safeguarding the interest of Indian businessmen does not arise.

Acquisition of explosive chemicals by Indian firms from parties having link with us based extremists

4792. PROF. P.J. KURIEN :
SHRI V. TULSIRAM :
SHRI INDRAJIT GUPTA :
SHRI JITENDRA SINGH :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government's attention has been drawn to report appearing in the western press to the effect that certain Indian have been receiving highly explosive chemicals from parties which have links with extremists based in U.S., etc ;

(b) if so, whether any investigation has been conducted into this affairs ; and

(c) if so, the names and other details of those Indian firms the action being taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P A SANGMA) : (a) to (c). Government have no such information.

Purchase of Computers by Income Tax Department

4793. SHRI SOMJIBHAI DAMOR : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Income Tax Department has purchased one crore worth of computers without taking appropriate preparatory steps to develop computer systems in consultation with staff unions ;

(b) if so, the reasons therefor ; and

(c) whether it is now proposed to consult staff unions and associations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

(c) A dialogue has been held with some of the associations which is, however, inconclusive.

Deposit of amount by cooperative land mortgage bank and given to NABARD for small farmers

4794. SHRI K. KUNJAMBU : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that the Central Co-operative Land Mortgage Bank in Kerala has deposited Rs. 5.35 crores, which was given to it by NABARD for disbursement among the small farmers in Kerala, in two commercial banks for earning interest and had not disbursed it among the farmers ;

(b) if so, the action taken in this case ; and

(c) the steps taken to disburse this amount among the farmers ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Contributions from NABARD are given by way of reimbursement finance representing amounts already lent by LDBs at the field level. The refinance goes into the pool of resources of LDBs and so it is difficult to segregate and ascertain whether any particular amount invested by LDBs is entirely related to refinance availed of from NABARD. The bank has other resources such as share capital, free reserve and amount received from borrowers on account of repayments.

However, in May '85 on receipt of information that Rs. 5.35 crores was